

DIVISION BENCH
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/21(KB)2023
IA(I.B.C)/1294(KB)2024,
IA(I.B.C)/1296(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

IN THE MATTER OF	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED VS MAHENDRA COMMERCIAL LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Yahya Batatawala, Adv. : For Applicant/IRP in IA 1296/2024

Ms. Madhusmita Senapati, Adv. : For Respondent in IA 1296/2024

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **12/7/2024**.

**Satyajit Roy
(Court Officer)**